

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 104  
(IB)-448(PB)/2017

**IN THE MATTER OF:**

Rajendra Kumar Saxena

...

Applicant/Petitioner

Vs

Earth Gracia Bulcon Pvt Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 09.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Somya Jaitly in I.A 230/2021

Mr. Adhish Sharma, Neeraj Malik, Advocates

For RP

: Mr. Anuj Tiwari, Adv. with Ms. Manisha Rawat, Advs.

**ORDER**

**IA-1071/2021**

Ld. Counsel for the applicant is directed to issue notice to the non-applicant-authorized Representative.

List on 06.04.2021.

**IA-651/2020**

Ld. Counsel for the RP is present. No one has put in appearance on behalf of applicant.

List on 06.04.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

-sd-

**(DR. V. K. SUBBURAJ)**  
**MEMBER (TECHNICAL)**